CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. NO.2211/1996

New Delhi this the 28th day of October, 1996.

HON'BLE SHRI JUSTICE CHETTUR SANKARAN NAIR, CHAIRMAN
HON'BLE SHRI R. K. AHOOJA, MEMBER (A)

M. S. Khan,
Vice Principal (under suspension),
R/O F-122, Saidual Ajain,
near Little Ones' Public School,
M.B. Road, New Delhi-30.   ...   Applicant

(By Shri S. D. Tiwari, Advocate)

-Versus-

1.   Government of National Capital
      Territory of Delhi through
      its Chief Secretary,
      5, Shamnath Marg,
      Delhi.

2.   Director of Education,
      Old Secretariat,
      G.N.C.T. of Delhi,
      Delhi.   ...   Respondents

(None appeared for Respondents)

         The application having been heard on
         28.10.1996 the Tribunal on the same day
         delivered the following :

              O R D E R

CHETTUR SANKARAN NAIR, J./CHAIRMAN —

         Applicant who is the Vice Principal of an

educational institution, complains that he has

been subjected to unwarranted harassment by

placing him under suspension in the year 1994

and leaving matters at that. Suspension cannot

be prolonged indefinitely and suspension is

only a prelude to a charge. In the case on
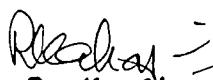
hand, there has been no charge and suspension

...2.

has been in vogue for a long time. We issued
urgent notice pointing out that the application
will be listed for final disposal on this day.
Notice has duly been served. We do not have
the benefit of hearing the respondents or their
counsel.

2. From the undisputed facts, it is clear that
suspension has been in force for a very long
time. We direct respondents 1 and 2 to pass
appropriate orders regarding the continuance or
revocation of suspension within one month from
today, failing which the order of suspension will
stand quashed. It is needless to say that the
order to be passed will have to be a speaking
order and that will have to be communicated to
applicant under acknowledgement.

3. Original Application is allowed. Parties
will suffer their costs.

Dated, 28th October, 1996.

(R. K. Ahooja)
Member (A)

(Chettur Sankaran Nair, J.)
Chairman

/as/